

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1844  
ANSWERED ON:22.07.2014  
QUITTING OF JOBS BY CRPF PERSONNEL  
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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is a fact that more than 10,000 Central Reserve Police Force (CRPF) personnel have quit their jobs between 2009 and 2012;
- (b) if so, the details thereof and the reasons identified in this regard; and
- (c) the steps taken by the Government to check such cases and to improve the working condition of such personnel?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) & (b): As reported by the Central Reserve Police Force (CRPF), the details of personnel, who have proceeded on voluntary retirement (V/R) / resigned from service during 2009 to 2012 are as under:-

Year Voluntary retirement Resignation/ Discharge Total

2009	3595	271	3866
2010	2801	822	3623
2011	2379	971	3350
2012	4854	830	5684
Total	13629	2894	16523

From the above, it may be seen that the total number of personnel who have quit CRPF during said 4 years is 16523, which is only about 1.47% of the Force strength per year.

The causative factors in most of the cases were mainly found to be various personal and domestic reasons, including children/family issues, health/illness of self or family, social/family obligations and commitments etc. Some personnel seek voluntary retirement to enjoy a static life as well as pensionary benefits after completion of 20 years of regular service.

(c) The above said percentage of personnel, who have quit the CRPF during 2009 to 2012 is normal and acceptable. However, to further improve the working conditions, including health facilities, for the Force personnel, CRPF has taken/implemented measures like:-

- (i) Implementing a transparent, rational and fair leave policy;
- (ii) Liberal grant of leave to the force personnel to attend to their urgent domestic problems/issues/needs;
- (iii) Regular interaction, both formal and informal, among Commanders, officers and troops to find out and address their problems;
- (iv) Revamping of grievances' redressal machinery;
- (v) Regulating duty hours to ensure adequate rest and relief;
- (vi) Improving living conditions through provision of basic amenities/ facilities for the troops and their families;
- (vii) Motivating the Force personnel through increased risk, hardship and other allowances;
- (viii) Provision of STD telephone facilities to the troops to facilitate being in touch with their family members and to reduce tension in the remote locations;
- (ix) Better medical facilities for troops and their families including introduction of Composite Hospitals with specialized treatment facilities;
- (x) Organising talks by doctors and other specialists to address their personal and psychological concerns;
- (xi) Yoga and meditation classes for better stress management;
- (xii) Recreational and sports facilities and provision of team games and sports etc;
- (xiii) Providing welfare measures like Central Police canteen facility to the troops and their families and scholarships to their wards, etc;
- (xiv) Giving status of ex-CAPF personnel to the retired personnel of CAPF, which is expected to boost the morale of the existing

CAPFs personnel and also expected to provide better identity, community recognition and thus higher esteem and pride in the society to the Ex-CAPF personnel.

(xv) The air courier service facility has been extended to CAPF personnel deployed in remote areas of North East and Jammu & Kashmir region including Leh as a welfare measure.

(xvi) Men are being allowed to keep their family in peace areas, where family accommodations are available. They are also allowed to avail their prescribed Earned Leave and Casual Leave besides other admissible paternity/maternity leave etc. They are also provided free leave pass/LTC every year to visit their home town to reduce stress and strain.

(xvii) Senior Time Scale is also allowed by the Govt to Asstt. Commandants and Medical Officers after completion of 4 years of regular service.

(xviii) Time bound financial upgradation up to the rank of IG (Medical) has been granted to the doctors (GDMOs & Specialists) under Dynamic Assured Career Progression (DACP) Scheme.

(xix) While processing applications of resignations/VR, the personnel are briefed appropriately about the unemployment and financial hardship, which they may face outside after resignation/VR.